

HIGH COURT OF SIKKIM

GANGTOK

No. V(147) Confdl/HCS/31/11/19

Dated: 29.08.2019

NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute a 'Permanent Committee' under Rule 4 (ii) of *High Court of Sikkim (Designation of Senior Advocates) Rules, 2019* comprising of the following members :-

- | | | |
|----|---|---------------------|
| 1. | Hon'ble the Chief Justice | - Chairman |
| 2. | Hon'ble Mrs. Justice Meenakshi Madan Rai,
Judge High Court of Sikkim | - Member |
| 3. | Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge High Court of Sikkim | - Member |
| 4. | The Ld. Advocate General, Government of Sikkim | - Ex-Officio Member |
| 5. | Mr. Tej Bahadur Thapa, Senior Advocate | - Member |

By Order,

**Sd/-
REGISTRAR GENERAL**

Memo No. V(147)Confdl/HCS/7072-93

Dated: 29.8.19

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim.

3. The Private Secretary to Hon'ble the Judge, High Court of Sikkim.
4. The Advocate General, Government of Sikkim.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. Mr. Tej Bahadur Thapa, Senior Advocate.
7. The Registrar General, High Court of Sikkim & Member-Permanent Secretariat.
8. The Registrar, High Court of Sikkim & Member-Permanent Secretariat.
9. The Officer on Special Duty, High Court of Sikkim, Gangtok.
10. Assistant Registrar-II (Confidential Section), High Court of Sikkim & Member-Permanent Secretariat.
11. The District & Sessions Judge (West) at Gyalshing.
12. The District & Sessions Judge (East) at Gangtok.
13. The Member Secretary, Sikkim State Legal Services Authority.
14. The Legal Remembrancer-cum-Law Secretary, Government of Sikkim, Gangtok.
15. The District & Sessions Judge (South) at Namchi.
16. The District & Sessions Judge (North) at Mangan.
17. The District & Sessions Judge (Spl. Division-I) at Gangtok.
18. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
19. The Gazette Section for publication in the Government Gazette.
20. The President, Bar Association of Sikkim.
21. The President, Namchi Bar Association of Sikkim.
22. The Computer Cell, High Court of Sikkim.
23. Notice Board.
24. Guard File.
25. File.


28.08.19
REGISTRAR